

OFFICE OF THE DISTRICT JUDGE

DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

NOTICE

regarding TENDER dated 19.01.2018

DATE: 20.01.2018

In continuation of this Office Tender dated 19.01.2018, it is hereby notified that “**Brand -HP/HCL**” mentioned in the second line of the said Tender, published previously i.e. on 19.01.2018, is not mandatory.

Sudeb Mitra
20/1/18
(**Sudeb Mitra**)

District Judge,
Dakshin Dinajpur at Balurghat.